(ख) क्या कुछ अन्य व्यक्तियों ने भी श्री कुमारपाल के बारे में निरीक्षण-निदेशक (अन्वेषण), नई दिल्ली और केन्द्रीय प्रत्यक्ष कर बोर्ड, नई दिल्ली को शिकायतें भेजी हैं ;

(ग) क्या इन शिकायतों के बावजूद भी इस मामले में कोई कार्यवाही नहीं की गई है ; और

(घ) यदि हां, तो उसके क्या कारण है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) जी, हां।

(ख) जी, हां।

(ग) जी, नहीं। कार्यवाही की गई थी।

(घ) यह प्रश्न नहीं उठता।

नई दिल्ली स्थित, डा० भगवान दास मैमोरियल ट्रस्ट के विरुद्ध रसीदी टिकट न लगाने के सम्बन्ध में शिकायत

5021. **श्री अम्बेश** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रमुख राजस्व नियंत्रण प्राधिकरण, दिल्ली की यह शिकायत प्राप्त हुई है कि डाक्टर भगवान दास मैमोरियल ट्रस्ट, 2 एफ, लाजपत नगर नई दिल्ली द्वारा, 20 रुपये से अधिक धनराशि की रसीदों पर रसीदी टिकट नहीं लगाई जाती ;

(ख) क्या ऐसी 50 रसीदें, जिन पर रसीदी टिकट नहीं लगाई गई थी, दिल्ली स्टाम्प कलैक्टर को भेजी गई थी ; और

(ग) यदि हां, तो उक्त ट्रस्ट के विरुद्ध क्या कार्यवाही की गई है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) जी हां।

(ख) टिकट समाहर्ता, दिल्ली के कार्यालय में चवालीस रसीदें इस शिकायत के साथ प्राप्त हुई थीं कि इन रसीदों पर 10 पैसे के रसीदी टिकट नहीं लगे हुए हैं।

(ग) इन 'रसीदों' के प्राप्त होने पर भारतीय स्टाम्प अधिनियम, 1899 (1899 का 2) के खंड 62 के उपखंड (1) के अनुच्छेद (ख), जोकि बिना उपयुक्त टिकट लगे दस्तावेजों के निष्पादन आदि के लिए दिए जाने वाले दंड से सम्बन्धित है, के अधीन भगवान दास मैमोरियल ट्रस्ट को कारण बताओ नोटिस जारी किए गए थे। अन्ततः न्यास के महा मंत्री की प्रार्थना पर जो कि स्वयं उपस्थित हुए थे, भारतीय स्टाम्प अधिनियम के खंड 70 के उपखंड (2) के अधीन 44 में से 43 रसीदों में से प्रत्येक पर 3 रुपया लेकर, इस अपराध के बारे में राजीनामा कर लिया गया। 20 रुपये की एक रसीद पर टिकट लगाया जाना आवश्यक नहीं था और इसलिए उसे, शिकायतकर्ता को, कानूनी स्थिति समझाते हुए वापिस कर दिया गया।

Scheme for Development of Mahabalipuram and Nilgris as Tourist Centres

5022. SHRI S. RADHAKRISHNAN :
SHRI C. CHITTIBABU :
SHRI R. P. ULAGANAMBI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have received a scheme of Rupees One crore from the Tamil Nadu Government for developing the historical place 'Mahabalipuram' and the Hill Station 'Nilgris', as centres of tourist attraction ;

(b) if so, the broad outlines of the scheme and the estimated amount of expenditure under this scheme ; and

(c) the action taken by Government in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION : (DR. KARAN SINGH) : (a) Yes, Sir.

(b) The details have been given only in respect of Mahabalipuram. They comprise proposals for providing accommodation, civil amenities, recreational facilities, shops, car parking area and landscaping at a cost of Rupees One crore, at Mahabalipuram.

(c) The Government of India proposes to mount a Son-et-Lumiere spectacle at Mahabalipuram, the estimates for which are under preparation, and augment the existing accommodation there by addition of 20 cottages and a swimming pool to the travellers lodge, at a cost of Rs. 10 lakhs.

Amount allocated for the Improvement of Major and Medium Ports during Fourth Plan

5023. SHRI B. S. MURTHY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the amount allocated in the Fourth Plan for the improvement of major and medium ports in India ;

(b) the progress made so far ; and

(c) whether these ports can handle the increased load of imports and exports by the end of the Plan period ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Reference is, Presumably, to the improvement of Major Ports and Ports other than Major Ports during the Fourth Five Year Plan period. The amount allotted under the Central Sector for the improvement of Ports during the Fourth Five Year Plan period is Rs 180 crores—Rs 160 crores for Major Ports and Rs. 20 crores for Ports other than Major Ports.

In so far as Major Ports are concerned, a physical programme amounting to Rs. 280 crores for the development of Major Ports was also approved. The financial allocation for their development during the Fourth Plan is, however, limited to Rs. 260 crores, the idea being that about Rs 20 crores will spill over the Fifth Plan period. Out of Rs. 260 crores, about Rs. 100 crores will be met by the Ports from their own resources and Rs. 160 crores will be made available by the Central Government out of their resources. The port-wise break-up of the physical programme of Major Ports amounting to Rs. 280 crores is as under :—

(Rs. in crores)

	Name of Port/Project	Approved physical programme for the Fourth Plan.
Major Ports		
1.	Calcutta	5.86
2.	Haldia Dock System	40.00
3.	Bhagirathi Hooghly River Training Works	8.00
4.	Bombay	48.14
5.	Madras	20.84
6.	Cochin	17.89
7.	Visakhapatnam (Inner Harbour)	16.65
8	Visakhapatnam (Outer Harbour Project)	35.00
9.	Kandla	9.45
10.	Mormugao	22 00
11.	Paradip	14.00
12.	Mangalore Harbour Project	16.00
13.	Tuticorin Harbour Project	17.00
14	Central Dredging Organisation	9.00
	Total :—	279.83

(Or Say Rs. 280 crores)